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effectuate service on the Corporate Debtor, the Petitioner is hereby directed to publish notice to the Respondent in two newspapers having wide circulation in the vicinity where registered office of the company is located. It shall be published in English daily newspaper and another in a daily newspaper of vernacular language and file proof of publication within 20 days hereof.

List this matter for hearing on **06.12.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)